



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 6811 of 2023 dated 10.07.2023 issued against Mr. Mahesh Somabhai Desai in the matter of M/s Parichay Investments Ltd

1. Recovery Certificate No. 6811 of 2023 dated 10.07.2023 was drawn against Mr. Mahesh Somabhai Desai (PAN: AMGPD0183P) for a sum of Rs.10,91,000/- (Rupees Ten Lakh Ninety-One Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order no. Order/GR/HK/2022-23/21668-21682 dated 30.11.2022 in the matter of M/s Parichay Investments Limited.

2. In view of the payment of the amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Given under my hand and seal at Mumbai on this 27th day of March, 2026.

RECOVERY OFFICER